

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

185/241/ND/18

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2018.**

**NAME OF THE COMPANY: M/s Ajay Kumar Singal V/s. M/s. Pinkku Chits Pvt. & Ors.**

**SECTION OF THE COMPANIES ACT: 8, 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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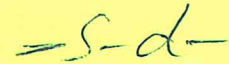
**Present:** Mr. Sanjeev Kumar, Advocate

**ORDER**

Court notice be issued to the Respondent returnable on 3<sup>rd</sup> July, 2018.



**(Deepa Krishan)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**